

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

(19)

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 09/08/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/379/ (IB)/2017
NAME OF THE PETITIONER(S) : SANGHVI MOVERS LTD
NAME OF THE RESPONDENT(S) : KESHTHANA INFRASTRUCTURE PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

K. MAHESHWARAN

M. SIVAKARTHANAN

Counsel for Respondent

Counsel for petitioner

S. Vijayaraghavan
9/8/17
M. D.
9/8/17

ORDER

Counsels for both the parties present. Counsel for the Petitioner submitted that the matter has been settled between the parties and prayed to withdraw the petition. In this respect, an endorsement has been made by the Counsel for Petitioner on the petition. Prayer is allowed and the petition is **dismissed as withdrawn**.

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
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Sumi
(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)